

WRITTEN ANSWERS TO QUESTIONS

Imported Equipments for Multi-Purpose Satellite Project

[English]

Settlement of Claims of Occupied Kashmir Refugees

*41. SHRI JANAK RAJ GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether compensation claims of a large number of persons migrated from occupied areas of Kashmir during the Indo-Pak wars of 1947, 1965 and 1971 have not been settled as yet;

(b) if so, the number of such outstanding claims with the reasons therefor; and

(c) the steps taken or proposed to be taken by Union Government to have those claims settled without further delay?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). Compensation claims for properties from persons who migrated from Pakistan in 1947 were entertained, examined and satisfied under the provisions of the Displaced Persons (Claims) Act, 1950 and the Displaced Persons (Compensation and Rehabilitation) Act, 1954 and Rules framed thereunder. Migrants from the occupied areas in Kashmir could not be provided the benefit of these two legislations for the reason that the entire area comprised in the State of Jammu and Kashmir has ever since been considered as being an integral part of India, and the area under the occupation of Pakistan as being under illegal occupation. In terms of this policy it was decided to make ex-gratia payment to migrant families from Pak-occupied areas of Jammu and Kashmir.

*45. SHRI SHANKERSINH VAGHELA:
SHRI L.K. ADVANI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether several equipments worth crores of rupees have been imported for the multi-purpose satellite project of the Department of Telecommunications;

(b) if so, the particulars of major equipments so imported, value of each item, the date of import, the country from which imported and the Satellite Centres for which imported, item-wise;

(c) the particulars of equipments imported for Satellite Centre at Ahmedabad and whether those equipments are in use; and

(d) if certain imported equipments are not being used at Ahmedabad Centre, the reasons therefore and the action taken or proposed to fix responsibility in the matter?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION COMMUNICATIONS (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Separate statement is given below.

(c) All the imported equipments for Ahmedabad Earth Station such as High Power Amplifier, Low Noise Amplifier and Microwave equipments are in use.

(d) In view of the reply given to part (c) above, the question does not arise.

STATEMENT

Scheme	Major equipment	FOB value in pees	Date of import year	Supplier country	Centre where used
1	2	3	4	5	6
INTELSAT	High Power Amplifier 1 Micro-wave Low Noise Amplifier+Antenna SCPC	32,18,775 42,80,368 82,77,681	1978 1978 1978	U.S.A. Italy Japan U.S.A.	New Delhi, Madras, Leh, Aizwal, Car-Nicobar, Port Blair, Kavaratti.
INSAT-I	High Power Amplifier Low Noise Amplifier Micro-Wave Microwave Antenna	4,10,98,057 94,66,754 2,83,65,470 24,02,980	1980-81 1980-81 1980-81 1980-81	Japan/USA Japan Japan Japan	New Delhi, Bombay, Calcutta, Madras, Shillong, Jaipur Jullundhur, Ahmedabad, Patna, Bhubaneswar, Ernakulam, Lucknow, Hyderabad, Sinagar, Bhuj, Panjim, Itanagar, Gangtok, Kohima, Imphal, Jodhpur Agartala and Minicoy.
Emergency Communication Terminal (ECT)	10 nos. of integrated terminals	4,31,38,976	1986	Japan	These are provided at different places for emergent communication and VIP visits at short notice.

<i>Scheme</i>	<i>Major equipment</i>	<i>FOB value in rupees</i>	<i>Date of import year</i>	<i>Supplier country</i>	<i>Centre where used</i>
1	2	3	4	5	6
Low Cost Terminal (LCT)	18 LCTs	8,29,50,128	1987	U.S.A.	Doda, Rajouri, Poonch, Uttar-Kashi, Srinagar (Garhwal), Diglipore, Mayabunder, Kambel Bay, Kil- ton, Androth, Kalpeni, Agatti, Joshimath, Rangat, Hutbey and Kamorta.